४. श्री बी० पी० वाही .		सदस्य
 श्री एल० एम० हजरा 	*	"
६. श्री जी० सुब्रामानियम		n
 श्री अल्ताफ हुसैन . 		n
श्री लाजपतराय एच० वर्मा	*	"
 सरदार ग्रजीत सिंह चौधरी 		27
१०. श्री पी० हनुमन्या राव		19
११. श्री ग्रार० वी० रोबिन्सन		,,,

Papers laid

प्रत्येक व्यक्ति को २४० रुपये की राशि के बराबर विदेशी मुद्रा दी गई थी। इसके ग्रतिरिक्त ७५ रुपये ग्रीर दिये गये जो सभी विदेश जाने वालों को दिये जाते हैं।

t[THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI RAM SUBHAG SINGH): (a) No.

- (b) The names of the persons are:
 - 1. Dr. P. S. Deshmukh, Leader,
- 2. Mrs. Vimlabai Deshmukh. Member.
- Choudhafy, 3. Mrs. Satyavati Member,
- 4. Shri B. P. Wahi, Member.
- 5. Shri L. N. Hazra, Member.
- 6. Shri G. Subramaniam, Member.
- 7. Shri Altaf Hussain, Member.
- 8. Shri Lajpa'rai H. Varma, Member.
- 9. Sardar Ajit Singh Chaudhary, Member.
- 10. Shri P. Hanumantha Rao, Member.
- 11. Shri R. V. Robinson, Member.

Each person was given foreign exchange equivalent to a sum of Rs. 2140 in addition to Rs. 75 allowed to all out-going travellers.]

f[] English translation.

PAPERS LAID ON THE TABLE

TWELFTH ANNUAL REPORT (1961-62) OF THE INDIAN TELEPHONE INDUSTRIES LIMITED, BANGALORE AND RELATED PAPERS

THE MINISTER OF TRANSPORT AND COMMUNICATIONS JAGJIVAN RAM): Sir, I beg to lay on the Table, under sub-section (1) of section 619-A of the Companies Act, 1956, a copy of the Twelfth Annual Report and Accounts of the Indian Telephone Industries Limited, Bangalore, for the year 1961-62, together with the Auditors' Report on the Accounts. [Placed in Library. See No. LT-546/62.]

MINISTRY OF HOME AFFAIRS NOTIFICATION

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF LABOUR AND **EMPLOYMENT** (Shri RATANLAL KISHORILAL MALVIYA): Sir, on behalf of Shri Lai Bahadur I beg to lay on the Table, under clause (3) of article 359 of the Constitution, a copy of the Ministry of Home Affairs Notification G.S.R. No. 1510, dated the Hth November, 1962, publishing an amendment in Government Notification G.S.R. No. 1464, dated the 3rd November, 1962 [Placed in Library. See No. LT-534/62.]

SEVENTH ADMINISTRATION REPORT (1960-61) OF THE TEA BOARD

RATANLAL **KISHORILAL** MALVIYA: Sir, on behalf of Shri Manubhai Shah I beg to lav on the Table, a copy of the Seventh Administration Report of the Tea Board for the period 1st April, 1960 to 31st March, 1961. [Paced in Library. See No. LT-586/62.]

THE RAILWAY ACCIDENTS (COMPENSA-TION) SECOND AMENDMENT RULES, 1962

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): Sir, I beg to